

Rep. by Act 35 of 1950.

Act No. XIII of 1948

[PASSED BY THE DOMINION LEGISLATURE]

An Act to amend the Railways (Transport of Goods) Act, 1947.

(Received the assent of the Governor-General on the 25th March 1948)

WHEREAS it is expedient to amend the Railways (Transport of Goods) Act 1947 (XII of 1947), for the purposes hereinafter appearing;

It is hereby enacted as follows:—

1. **Short title.**—This Act may be called the Railways (Transport of Goods) (Amendment) Act, 1948.

2. **Amendment of section 1, Act XII of 1947.**—In sub-section (3) of section 1 of the Railways (Transport of Goods) Act, 1947 (hereinafter referred to as the said Act), for the words "for one year only" the words "up to the 26th day of March, 1949" shall be substituted.

3. **Amendment of section 2, Act XII of 1947.**—In sub-section (2) of section 2 of the said Act, for the words beginning with "the Central Government" and ending with "a Chief Commissioner" the following words shall be substituted, namely:—

"the Central Government or any person authorised in writing in this behalf by that Government or with respect to items 10 and 17 of the Schedule by a Provincial Government or by a Chief Commissioner or by the Government of an Indian State".

4. **Amendment of section 3, Act XII of 1947.**—In clause (a) of section 3 of the said Act,—

(a) after the word "preference", the following words shall be inserted, namely:—

"subject to such wagon quotas as the Central Government or the person so authorised may fix,"

(b) after the word "or" occurring at the end, the following words shall be added, namely:—

"if the Central Government or the officer so authorised deems it necessary for reasons of urgent public interest so to do of any goods or category of goods not so specified, or".

5. **Substitution of new Schedule for the Schedule to Act XII of 1947.**—For the schedule to the said Act the following Schedule shall be substituted, namely:—

THE SCHEDULE.

(See section 3.)

Seral No.	Description of goods	Conditions for special transport facilities or preference
1.	Cattle food and cattle fodder	Nil.
2.	Coal and coke (other than Railway) when despatched from collieries	Nil.
3.	Cotton, silk and woollen piecegoods, blankets, twist yarn and cotton waste when consigned from mills or by mill agents.	Nil.
4.	Empty containers for food, petroleum and other industrial products	Nil.

Price anna 1 or 1½d.

Serial No.	Description of goods	Conditions for special transport facilities or preference
5.	Firewood and charcoal.	Nil.
6.	Foodstuffs including fish and other perishables [tinned, canned, bottled, processed or packed including all grains and pulses, wheat products and flour of other grains and pulses, ghee, butter, cooking fats and edible vegetable oils, salt (other than hide salt), sugar, gur and jaggery].	Nil.
7.	Livestock.	Nil.
8.	Materials and stores of the Posts and Telegraphs Department	Nil.
9.	Medical stores, hospital equipment and pharmaceutical goods	Nil.
10.	Military or police stores and equipment	When transport is sponsored.
11.	Petroleum and all petroleum products	When consigned by oil companies and importers of petroleum products.
12.	Plant, materials and stores for maintenance and construction of buildings and roads, and for industrial and agricultural development projects, including the "Grow-More-Food" campaign, waterworks, irrigation, hydro-electric and sewage disposal schemes	Nil.
13.	Plant, stores, raw materials for and finished products of the following major industries:— Cement. Chemicals. CoNieries. Distilleries. Fertiliser factories. Iron and steel. Jute. Match factories. Non-ferrous and alloy factories. Paper. Rice and flour mills. Sugar. Textile ginning and pressing mills. Vegetable ghee (Vanaspati) and vegetable oil.	Nil.
14.	Plant, stores and raw materials for and finished products of the following important industries:— Bobbin factories. Bone mills. Cigarette, cigar and tobacco factories. Electrical industries and electricity supply undertakings. Glass and ceramic factories. Mining industry. Oil companies. Ordnance factories. Paint and varnish factories. Printing, stationery and newsprint. Refractory brick factories. Rubber factories. Soap factories. Starch factories. Tanneries and leather, boot and shoe factories. Tea gardens.	Nil.
15.	Railway coal, material, stores and equipment	Nil.
16.	Raw cotton, wool and silk	Nil.
17.	Stores including medical stores for relief in times of famine or other emergency	When transport is sponsored.
18.	Wagons required for the direct loading and unloading of ships in the port area.	Nil.